



बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY

7th August, 2013

To,

IIISLA Council
Door No. 3-5-890,
Flat No.315, Paras Chambers,
Himayatnagar,
Hyderabad-500 029



Sir,

The elections for the IIISLA council are long overdue; and IRDA is keen on conduct of 5th and 6th Council elections of IIISLA at the earliest. The Authority has already designated the Election Officer for this purpose.

ELECTION NOTICE however could NOT be issued by the Election Officer due to non-submission of list of eligible voters by IIISLA till date.

In the meeting held in IRDA premises on 31/7/2013 it was mentioned by the members present that the final list of members of IIISLA would be submitted by the Council to the Authority by 14th Aug 2013. Kindly ensure the time lines are adhered to.

IRDA proposes the following schedule / action which has the approval of the Competent Authority:

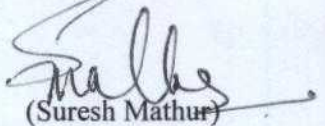
1	Receipt of List from IIISLA Council at IRDA	16 th Aug 2013
2	Publishing of List in IRDA for 15 days and calling for Observations/ views / objections from members if any (List may be hosted in IIISLA website also)	19 th Aug 2013 to 5 th Sep 2013
3	Final List to be published in IRDA site by	16 th Sep 2013
Conduct of Elections		
1	Elections will be conducted in Four Centers – North South East & West	
2	Elections shall be carried out by voting through ballot paper	
3	Voters can cast the votes in the designated centers Voters may also choose to send their ballot through registered post.	
4	IRDA shall depute an Officer at each of the 4 zones to oversee elections.	
5	Voters can send a FAX / email to the designated election centers informing details of the sending ballot vote (Postal Registered Number of the ballot sent – Date of sending post etc).	
6	The Fax / email received will be reconciled with the Postal ballots received	
7	Postal ballot - As we are allowing members to submit their vote by sending ballot paper through registered post also, we shall wait for SEVEN DAYS after the conduct of election to ensure receipt of postal ballots.	
8	FAX / email received but Postal ballots NOT received after SEVEN DAYS will be declared and ineligible votes.	
9	Ballots including Postal ballots will be counted on the eight day and results declared	



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Please note to send all IISLA mails to the new mail id created iiisla@irda.gov.in. copies of the mails need not be marked to individual officials in IRDA; and the mails received at the above mail id will be treated as official communication and acted upon as required.

Yours faithfully,


(Suresh Mathur)
Sr. Joint Director